

आयकर अपीलिय अधिकरण  
मुंबई पीठ "सी", मुंबई  
श्री शमीम याहया, लेखा सदस्य एवं  
श्री विकास अवस्थी, न्यायिक सदस्य के समक्ष  
IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH "C", MUMBAI  
BEFORE SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER &  
SHRI VIKAS AWASTHY, JUDICIAL MEMBER  
आअसं. 6459/मुं/2019 (नि.व.2010-11)  
ITA NO.6459/MUM/2019 (A.Y.2010-11)

M/s Precision Tips Private Ltd.  
303/304, Marina, Juhu Tara Road,  
Mumbai 400 049  
PAN: AAACP2178F

..... अपीलार्थी /Appellant

बनाम Vs.

Income Tax Officer, Ward 10 (3)  
R.No. 554, 5<sup>th</sup> Floor, Aayakar Bhavan  
M K Road, Mumbai 400 020

..... प्रतिवादी/Respondent

अपीलार्थी द्वारा/ Appellant by : Shri Jitendra Sanghvi

प्रतिवादी द्वारा/Respondent by : Ms. Shreekala Pardeshi

सुनवाई की तिथि/ Date of hearing : 12/04/2021

घोषणा की तिथि/ Date of pronouncement : 19/04/2021

आदेश/ ORDER

**PER VIKAS AWASTHY, JM:**

This appeal by the assessee is directed against the order of Commissioner of Income Tax (Appeals) -17, Mumbai (in short 'the CIT (A)') dated 12/07/2019 for the assessment year 2010-11.

2. A letter dated 24/03/2021 has been received from the Chartered Accountants of the assessee stating that the assessee has opted for 'Viwad Se Vishwas Scheme, 2020'(in short 'VSVS'). The declaration filed under VSVS has been accepted and hence, want to withdraw the appeal.

3. Ms. Shreekala Pardeshi representing the Department stated that the Department has no objection if the assessee wants to withdraw the appeal to avail the benefit of 'VSVS'.

4. A perusal of above letter shows that the assessee's declaration under VSVS for the impugned assessment year has been accepted and the Designated Authority has issued Form-3. In view of above, the appeal by assessee is dismissed as withdrawn.

5. In the result, appeal by assessee is dismissed as withdrawn.

Order pronounced in the open court on Monday, the 19<sup>th</sup> day of April, 2021.

Sd./-

(SHAMIM YAHYA)

लेखा सदस्य/ACCOUNTANT MEMBER

Sd./-

(VIKAS AWASTHY)

न्यायिक सदस्य/JUDICIAL MEMBER

मुंबई/ Mumbai, दिनांक/Dated: 19/04/2021

Vm, Sr. PS (O/S)

**प्रतिलिपि अग्रेषितCopy of the Order forwarded to :**

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त(अ)/ The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT,  
Mumbai
6. गार्ड फाइल/Guard file.

//True Copy//

BY ORDER,

(Dy./Asstt. Registrar)  
**ITAT, Mumbai**